

ernment Savings Certificates Act, 1959.—

- (i) The Government Savings Certificates Amendment Rules, 1966, published in Notification No. G.S.R. 719 in Gazette of India dated the 13th May, 1966.

- (ii) The National Savings Certificates (First Issue) Amendment Rules, 1966, published in Notification No. G.S.R. 720 in Gazette of India dated the 13th May, 1966.

[Placed in Library. See No. LT-6519/66]

PUNJAB GOVERNMENT'S LETTER TO THE PRESIDENT *re.* PRESIDENT'S RULE IN PUNJAB

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar): Sir, on behalf of Shri Jai Sukh Lal Hathi: I beg to lay on the Table a copy of letter No. PS/1/S/66 dated the 28th June 1966, from the Governor of Punjab to the President of India recommending the issue of a Proclamation under article 356 of the Constitution in relation to State of Punjab. [Placed in Library. See No. LT-6520/66]

ANNUAL REPORT OF THE NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD., NEW DELHI

The Deputy Minister in the Ministry of Works, Housing and Urban Development (Shri Bhagwati): Sir on behalf of Shri Mehr Chand Khanna I beg to lay on the Table.—

- (i) A copy of the Annual Report of the National Buildings Construction Corporation Limited, New Delhi for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of Section 619A of the Companies Act, 1956.

- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-6521/66]

INDIAN ELECTRICITY (AMENDMENT) RULES, 1966

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): Sir, I beg to relay on the Table a copy of the Indian Electricity (Amendment) Rules, 1966, published in Notification No. G.S.R. 523 in Gazette of India dated the 9th April, 1966, under sub-section (6) of section 38 of the Indian Electricity Act, 1910. [Placed in Library. See No. LT-6225/66]

WORKING GROUP REPORT ON SERICULTURE, 1964 AND THE REPORT OF THE TASSAR SILK COMMITTEE, 1966

Shri Shafi Qureshi: Sir, I beg to lay on the Table:—

- (1) A copy of the Working Group Report on Sericulture, 1964.

[Placed in Library. See No. LT-6522/66].

- (2) A copy of the Report of the Tassar Silk Committee, 1966.

[Placed in Library. See No. LT-6522/66]

12.31 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th July, 1966, has passed the enclosed motion referring the Insecticides Bill, 1964, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members